

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 03**  
**(IB)-15(PB)/2020**

**IN THE MATTER OF:**

Albatross Fine Chem. Pvt Ltd.

.... Applicant/petitioner

v.

M/s. Orris Infrastructure Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.01.2020**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner:

Ms. Monica Besoya, Adv.

For the Respondent(s):

Mr. Ankit Singal & Mr. Achint Gupta, Adv.

**ORDER**

For order see, CP. No. (IB)-379(PB)/2019.

02.01.2020  
Ritu Sharma